12.00 Noon

PAPERS LAID ON THE TABLE

Statutory Order of the Minisiry of Textiles

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDA R. PATIL): Madam, I lay on the Table the following papers:-under sub-section (2) of Section 3 of the Jute Packaging Materials (Compulsory use in Packing Commodities) Act, 1987, a copy (in English and Hindi) of the Ministry of Textiles S.O. No. 736 (E) dated 12^m July, 2002 specifying mandatory packaging of certain commodities in jute packaging materials. [Placed in the Library. *See* No. L.T. 5866/02]

Notification of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): Madam. I beg to lay on the Table, under sub section (2) of Section 92 of the Bihar Reorganisation Act. 2000, a copy (in English and Hindi) of the Ministry of Home Affairs Notification G.S.R No. 241 (E), dated 28^{lh} March, 2002 publishing the Bihar Reorganisation (Removal of Difficulties) Order, 2002. [Placed in the Library. *See* No. L.T. 5886/02]

MESSAGES FROM THE LOK SABHA

- (i) The Imperial Library (Indentures Validation) Repeal Bill, 2002.
- (ii) The Constitution (Scheduled Castes) Orders (Second Amendment) Bill, 2002.
- (iii) The Delhi University (Amendment) Bill, 2002.

SECRETARY-GENERAL: Madam, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

(I)

" In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Imperial Library (Indentures Validation) Repeal Bill,

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